FORM 11 LLP - FILING STEPS & FAQS

1) Why is the "Total obligation of contribution of partners of the LLP (in Rs.)" and "Total contribution received from all the partners of the LLP (in Rs.)"

The "Total obligation of contribution of partners of the LLP (in Rs.)" and "Total contribution received from all the partners of the LLP (in Rs.)" will be auto calculated on the basis of "Obligation of contribution" and "Contribution received and accounted for" for each Partner and Designated Partner.

2) Which all fields are now available in excel file?

A) Individual Partner details

Below fields now form a part of excel file:

- Designation
- Designated Partner Identification number (DPIN)/ Income tax permanent account Number (Income-tax PAN)/ Passport number
- Name
- Date of Appointment
- Date of Cessation
- Date of change in designation
- Previous Designation
- Previous Name, if any
- Obligation of contribution
- Contribution received and accounted for
- Whether resident in India
- Number of limited liability partnership(s) in which he/she is a partner
- Number of company(s) in which he/she is a director
- Details of company(s)/ LLP(s) in which partner/ designated partner is a director/ partner

B) Body Corporate details

Below fields now form a part of excel file:

- Type of body corporate
- Corporate identity number (CIN) or Foreign company registration number (FCRN) or Limited liability partnership identification number (LLPIN) or Foreign Limited liability partnership identification number (FLLPIN) or any other identification number
- Name of the body corporate
- Full address of the registered office or principal place of business in India
- Country where registered
- Obligation of contribution
- Contribution received and accounted for
- Name and particulars of person signing on behalf of body corporate as nominee
- Name
- DPIN/ Income-tax PAN/ Passport number
- Designation
- Date of Appointment
- Date of Cessation
- Date of change in designation
- Previous Designation
- Previous Name, if any
- Obligation of contribution
- Contribution received and accounted for
- Whether resident in India
- Number of limited liability partnership(s) in which he/she is a partner
- Number of company(s) in which he/she is a director

3) Which fields are enabled for user to enter/edit data in the excel files?

Only below mentioned fields are enabled for the users to edit/ enter data in the excel file:

- Obligation of contribution
- Contribution received and accounted for
- Number of limited liability partnership(s) in which he/she is a partner

- Number of company(s) in which he/she is a director

The below mentioned fields shall not be required to be entered in case cessation is applicable to the Partner or Designated Partner:

- Contribution received and accounted for
- Number of limited liability partnership(s) in which he/she is a partner
- Number of company(s) in which he/she is a director
 - 4) What to do in case there is any data related issue which has been pre-filled in the excel file?

In case of any data related issue, please reach out to MCA helpdesk or raise a ticket with MCA helpdesk with screenshot of the error/ incorrect data and LLPIN.